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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 39/BB/17	-	Admission	Rule-6 of I&B	Space Konstryst Pvt. Ltd., Vs Siesta Hospitality Services Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATU REPRESENTATION TO WHOM	SIGNATURE	
1)	CHRISTOPHER.	ADU FOR PETITIONER -		
2	Suelia M.	Adv for Respondent.	ff-	

Counsel for petitioner is present. Counsel for respondent is also present. Objections are filed.

For hearing, list it on 29.08.2017.

MEMBER (J)

MEMBER (T)